

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 88 OF 2016 &
IA NO. 207 OF 2016**

Dated: 22nd September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Puri, Sr. Adv.
Mr. Ajit Pudussery
Ms. Tamanna Goyal

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R.1

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Judgment is reserved.*** Learned counsel for the appellant states that he will be filing short note on Judgments during the course of the today. Let it be filed after serving copy on the other side.

(B.N. Talukdar)
Technical Member (P&NG)
kt/vg

(Justice Ranjana P. Desai)
Chairperson